Public Announcement ("PA") under Regulation 15 (1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF RAJKAMAL SYNTHETICS LIMITED

Open Offer **("Offer")** for acquisition of upto 16,90,000 (Sixteen Lakhs Ninety Thousand) equity shares of Rs. 10.00/- each from equity shareholders of Rajkamal Synthetics Limited **("Target Company")**, a company registered under the Companies Act, 1956 and having its Registered Office at 401, Diamond Plaza, 4th Floor, 391, Dr. D.B. Marg, Mumbai – 400004, Maharashtra, India by Mr. Ankur Ajmera, Mr. Abhisekh Somani, Mr. Ravi Birla and Mr. Kamal Kishore Somani **("the Acquirers")**.

This Public Announcement **("PA" / "Public Announcement")** is being issued by Hem Securities Limited **("Manager to the Offer")** for and on behalf of the Acquirers to the equity shareholders of the Target Company **("Shareholders")** pursuant to and in compliance with Regulations 3(1) and 4 of the Securities and Exchange Board of India **(Substantial Acquisition of Shares and Takeovers)** Regulations, 2011 as amended and subsequent amendments thereto **(hereinafter referred as "SEBI (SAST) Regulations")**.

1. **Offer Details**

1.1. **Offer Size:** The Acquirers hereby make this Offer to the Shareholders of the Target Company upto 16,90,000 (Sixteen Lakhs Ninety Thousand) equity shares of Rs. 10.00/- each representing 26.00%, **("Offer Size")** of the present issued subscribed and paid- up equity share capital of the Target Company.

1.2. **Offer Price/ Consideration:** The Offer Price is Rs.10.45 /- (Rupees Ten and Paise Forty Five Only) per equity share of Rs. 10.00/- each to all shareholders of the Target Company.

1.3. **Mode of Payment:** The Offer Price is payable in Cash.

1.4. **Type of Offer**: This ***Offer*** is made by Acquirers in compliance of Regulations 3(1) and 4 of SEBI (SAST) Regulations, 2011.

2. **Transaction which has triggered the open offer obligations (Underlying Transaction)**

Details of underlying transaction						
Type of Transaction (Direct/ ~~Indirect~~)	**Mode of Transaction (Agreement / ~~Allotment/ Market Purchase~~)**	**Shares / Voting Rights acquired/~~proposed to be acquired~~**		**Total Consideration for shares/ VRs acquired (in Rs)**	**Mode of Payment (Cash/ ~~securities~~)**	**Regulations which has triggered**
		Number	**% vis a vis total equity/ voting capital**			
Direct	Share Purchase Agreement dated Wednesday, December 28, 2016	7,29,200	11.22%	72,92,000	Cash	3(1) & 4

3. **<u>Acquirer(s) ~~/ PAC~~</u>**

Details	Acquirer I	Acquirer II	Acquirer III	Acquirer IV	Total
Name of Acquirer(s) ~~/ PAC(s)~~	Mr. Ankur Ajmera	Mr. Abhisekh Somani	Mr. Ravi Birla	Mr. Kamal Kishore Somani	-
Address	G-196, Modi Nagar, Ajmer Road, Near Purani Chugni, Jaipur - 302019, Rajasthan, India.	F-71, Somani Villa, Rampath Shyam Nagar, Jaipur, Rajasthan, India	8/42,Vidhya Dhar Nagar, Jaipur - 302039, Rajasthan, India	B-68, Kailash Marg, Shastri Nagar, Jaipur - 302016 Rajasthan, India	-
Name(s) of persons in control/Promoters of Acquirer(s)/ PACs where Acquirer(s)/ ~~PACs~~ are companies	NA	NA	NA	NA	-
Name of the Group, if any, to which the Acquirer(s)~~/~~ ~~PACs~~ belongs to	NA	NA	NA	NA	-
Pre Transaction shareholding					
• Number	33,708	59,000	27,465	5,42,557	6,62,730
• % of total share capital	0.52%	0.91%	0.43%	8.35%	10.20%
Proposed shareholding after the acquisition of shares which triggered the Open Offer	30,81,930 47.42%				
Any other interest in the TC	To the extent of shareholding	To the extent of shareholding	To the extent of shareholding	To the extent of shareholding	To the extent of shareholding

For the purpose of this Open Offer, there is no Person Acting in Concert with the Acquirers.

Note: Alongwith Deemed PACs, Acquirers are holding 15.42% of the shareholding of the Target Company.

4. Details of selling shareholders, if applicable

Name of Sellers	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
Mr. Sheodutt B. Sanghai	Yes	1,79,310	2.76%	0	0.00
Mr. Sushil Sheoduttrai Sanghai	Yes	2,68,966	4.14%	0	0.00
Acolyte Infrastructure and Mining Limited	Yes	1,70,531	2.62%	0	0.00
Plaza Diamond Properties Private Limited	Yes	1,10,393	1.70%	0	0.00
TOTAL		**7,29,200**	**11.22%**	0	0.00

5. Target Company

Name	Rajkamal Synthetics Limited (ISIN: INE376L01013)
Registered Office	401, Diamond Plaza, 4^{th} Floor, 391, Dr. D.B. Marg, Mumbai- 400004, Maharashtra, India
Exchange where Listed	BSE Limited ("BSE")

6. Other Details

6.1 Further details of the Offer shall be published on or before Wednesday, January 04, 2016 in the Detailed Public Statement to be issued in terms of the proviso to Regulation 13(4) of the SEBI (SAST) Regulations which will be published as specified under Regulation 14(3) of the SEBI (SAST) Regulations.

6.2 The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations and Acquirers have adequate financial resources to meet the Offer obligations under the SEBI (SAST) Regulations.

6.3 This Offer is not conditional upon any minimum level of acceptance as per Regulation 19(1) of the SEBI (SAST) Regulations and this Public Announcement is not being issued pursuant to a competing offer in terms of Regulation 20 of the SEBI (SAST) Regulations.

6.4 The Acquirers accept full responsibility for the information contained in this Public Announcement.

6.5 This PA is expected to be available on SEBI website i.e. www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER

FOR AND ON BEHALF OF THE ACQUIRERS

Mr. Ankur Ajmera, Mr. Abhisekh Somani, Mr. Ravi Birla and Mr. Kamal Kishore Somani

Hem Securities Ltd.

HEM SECURITIES LIMITED

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Contact Person: Ms. Menka Jha

Place **:** Mumbai

Date **:** Wednesday, December 28, 2016